

1978, published in Notification No. S.O. 420 (E) in Gazette of India dated the 1st July, 1978.

(ii) The Copper (Prohibition of use in the manufacture of PVC and VIR wires of domestic type) Order, 1978, published in Notification No. S.O. 444 (E) in Gazette of India dated the 13th July, 1978. [Placed in Library. See No. LT-2454/78].

INTERIM REPORT I (HINDI VERSION) OF SHAH COMMISSION OF INQUIRY, CENTRAL INDUSTRIAL SECURITY FORCE (THIRD AMENDMENT) RULES, 1978 AND FOREIGN CONTRIBUTION REGULATIONS, 1978.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table:—

(1) A copy of the Interim Report II dated the 26th April, 1978 (Hindi@ version) of Shah Commission of Inquiry set up to inquire into the misuse of authority, excesses and malpractices committed during the Emergency under sub-section (4) of section 3 of the Commissions of Inquiry Act, 1952. [Placed in Library. See No. LT-2455/78].

(2) A copy of the Central Industrial Security Force (Third Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 848 in Gazette of India dated the 1st July, 1978 under sub-section (3) of section 22 of the Central Industrial Security Force, Act, 1968. [Placed in Library. See No. LT-2456/78].

(3) A copy of the Foreign Contribution (Acceptance or Retention of Gifts or Presentations) Regulations, 1978 (Hindi and English versions) published in Notification No. S.O. 402 (E) in Gazette of India dated the 22nd June, 1978 under

sub-section (3) of section 30 of the Foreign Contribution (Regulation) Act, 1976. [Placed in Library. See No. LT-2457/78].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 1978, published in Notification No. G.S.R. 585 in Gazette of India dated the 6th May, 1978.

(2) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1978, published in Notification No. G.S.R. 586 in Gazette of India dated the 6th May, 1978.

(3) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1978, published in Notification No. G.S.R. 665 in Gazette of India dated the 27th May, 1978.

(4) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1978, published in Notification No. G.S.R. 666 in Gazette of India dated the 27th May, 1978.

(5) The All India Service (House Building Advance) Rules, 1978 published in Notification No. G.S.R. 311 (E) in Gazette of India dated the 31st May, 1978.

(6) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1978, published in Notification No. G.S.R. 899 in Gazette of India dated the 3rd June, 1978.

@English version of the Report was laid on the Table on the 15th May, 1978.

(7) The Indian Police Service (Pay) Fifth Amendment Rules, 1978 published in Notification No. G.S.R. 700 in Gazette of India dated the 3rd June, 1978.

(8) The Indian Police Service (Pay) Sixth Amendment Rules, 1978, published in Notification No. G.S.R. 806 in Gazette of India dated the 24th June, 1978.

(9) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1978, published in Notification No. G.S.R. 807 in Gazette of India dated the 24th June, 1978.

(10) The Indian Administrative Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 1978, published in Notification No. G.S.R. 849 in Gazette of India dated the 1st July, 1978.

(11) The Indian Forest Service (Regulation of Seniority) Amendment Rules, 1978 published in Notification No. G.S.R. 358 (E) in Gazette of India dated the 13th July, 1978.

(12) The Indian Forest Service (Recruitment) Amendment Rules, 1978, published in Notification No. G.S.R. 359 (E) in Gazette of India dated the 13th July, 1978.

(13) The Indian Forest Service (Fixation of Cadre Strength) Second Amendment Regulations, 1978, published in Notification No. G.S.R. 360 (E) in Gazette of India dated the 13th July, 1978.

(14) The Indian Forest Service (Pay) Fourth Amendment Rules, 1978, published in Notification No. G.S.R. 361 (E) in Gazette of India dated the 13th July, 1978.

(15) The Indian Forest Service (Pay) Fifth Amendment Rules, 1978, published in Notification No. G.S.R. 362 (E) in Gazette of India dated the 13th July, 1978. [Placed in Library. See No. LT-2458/78].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944, DELHI SALES TAX ACT, 1975 AND INCOME TAX ACT, 1961

SHRI S. D. PATIL: On behalf of Shri Zulfikarullah, I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) GSR 875 published in Gazette of India dated the 8th July, 1978, together with an explanatory memorandum regarding exemption from Central Excise duty goods intended for installation at the site of project for the Indian National Satellite system.

(ii) G.S.R. 363 (E), published in Gazette of India dated the 14th July, 1978 together with an explanatory memorandum regarding withdrawal of excess production relief scheme in respect of tyres and tubes.

(iii) G.S.R. 364 (E) published in Gazette of India dated the 14th July, 1978 together with an explanatory memorandum regarding introduction of modified form of excess production relief scheme in respect of tyres and tubes. [Placed in Library. See No. LT-2459/78]

(2) A copy each of the following Notifications (Hindi and English versions) under section 72 of the Delhi Sales Tax Act, 1975:—

(i) The Delhi Sales Tax (Third Amendment) Rules, 1978, published in Notification No. F.4(2)/78-Fin. (Gen.) in Delhi Gazette of India dated the 24th May, 1978.

(ii) The Delhi Sales Tax (Fourth Amendment) Rules, 1978, published in Notification No. F.4(13)/78-Fin. (G) (iv) in Delhi Gazette dated the 28th June, 1978. [Placed in Library. See No. LT-2460/78].